*244. [The questioner (Dr. Abrar Ahmed Khan) was absent. For ans wer, vide Col. 35-36 infral.

संसद और राज्यों की संविधान सभाश्रों में महिलाश्रों के लिये सीटों का श्रारक्षण

- (त) 244-कं. श्री राम नरेश यादव : क्या मानेव संसाधन विकास मंत्री यह बताने की क्रुपा करेंगे कि :
- (क) क्या सरकार ने मंहिलाश्रों. को सामाजिक, म्राथिक भीर राजनैतिक म्राजादी दिलाने के लिए हाल ही में कोई राष्ट्रीय कार्यक्रम तैयार किए हैं;
- (ख) यदि हां, तो उनकी मुख्य बातें क्या-क्या हैं; ग्रीर
- (ग) क्या सरकार संसद और राज्य विधान सभाग्रों में महिल ग्रों के लिए 30 प्रतिशत सीटों का भ्रारक्षण करने के किसी प्रस्ताव पर विचार कर रही है; यदि हां, ती सरकार इस बारे में कब तक एक विधेयक श करने का विचार रखती है ?

· मानव तंसाधन विकास मंत्रालय में युवा कार्य ग्रौर खेल तथा महिला ग्रौर बोल विकास विभागों में राज्य मंत्री (श्रीमती मारग्रेट श्राल्वा):(क) ग्रीर (ख) महिलाग्रों के लिए एक प्रारूप र ब्हीय परिप्रेक्ष्य योजना तैयार की गई है जिसमें 1988 से 2000 तक की अवधि शामिल की गई है। यह महिलाओं के रोजगार, प्रशिक्षण, शिक्षा, स्वास्थ्य, कानून, राजनैतिक सह-भागिता श्रादि से सम्बन्धित है।

(ग) इस ग्राशय के सुझाव उस प्रारूप . योजना में शामिल किए गए हैं जिनका सम्बन्धित विभागों, राज्य सरकारों ग्रादि से परामर्शकरके ग्रध्ययन किया जाएगा।

ेश्री राम नरेश यादव : महोदयां, महिलाओं को राष्ट्रीय धारा से जोडना श्रावश्यक है और इसके निर्मित्त सरकार का ध्यान उनकी शिक्षा और प्रशिक्षण की तरफ जाना उचित है। माननीय मंत्री जी के उत्तर के संदर्भ में जानना चाहता हूं कि 12 वर्षी की जो योजना 1988 से 2000 की बनाई जा रही है ग्रौर जिस संबंध में सरकार क यह भी दिन्तोग है कि हम राज्य सरकारों से भ्रावश्यक परामर्श करके भ्रध्ययन करेंगे, तो मैं जानना चाहता हूं कि यह ग्रध्ययन कब तक चलेगा । क्या 2000 वर्ष से पहले चलेगा या उसके बाद चलेगा या उसके पहले ग्रध्ययन करके, उसे कार्यरूप में परिणत करके कदम भी उठाए जाएंगे।

to Questions

SHRIMATI MARGARET Madam, the draft national perspective plan has been drawn up and has been submitted. The question before follow-up programmes can be drawn based on this plan which has been submitted, it would be necessary for us to consult the State Governments and different concerned departments because it covers various Consultations will take Ministries. place in the coming months. I hope within a few months we will be able to finalise the follow-up plan of action based on the national perspective plan

श्री राम तरेश यादव : वया इस स्थिति को ध्यान में रखते हुए कि उनकी शिक्षा और प्रशिक्षण पर विशेष ध्यान देना है. सरकार ने जा योजना बनाई है उसमें. कितने करोड म्पए की धनराशि खर्च की जाएगी 2000 तक । साथ ही साथ महिलाग्रों की स्थिति उनकी जनसंख्या ग्रौर सामाजिक स्थिति को ध्यान 🖟 रखते हुए क्या उनको नौकरियों में ग्रौर जैसा कि ग्रापने यह कहा है कि राजनीतिक सहभागिता से

[@]पूर्वत: तारांचित प्रश्न 265, 12 मई: . 1988 से स्थानान्तरित ।

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भी संबंधित है, राजनीतिक सहभागिता को दिखाने के लिए क्या लेजिस्लेटिन काउंसिल में यहां पर राज्य सभा में, लोक सभा में या सरकारी नौकरियों में ग्रारक्षण करने के बारे में सरकार निचार कर रही है ? ग्रौर ग्रगर निचार कर रही है तो उसको कितने प्रतिशत रखने पर निचार कर रही है ?

SHRIMATI MARGARET ALVA: Madam, there are two aspects of the question. One is about education. The new education policy has been discussed at length in both the Houses and outside and it is known now that there will be a great deal of emphasis on education for equality which would lay emphasis on men's education, both formal non-formal, besides vocationalisation and such other supportive educational facilities for women. I am sorry, I do not have the exact figure of how allotment for 200 A.D. is made for education for women because it comes under the Department of Education. As far as the other question of reservation is concerned, I would like to remind the House that this was one of the proposals that had been made in the Status of Women Commission Report submitted in 1975. A number of these suggestions have been accepted and are in fact being implemented. For instance, some State Governments have introduced 25% reservation in local Karnataka, for instance, bodies. which is my own State, is one of the States where we do have 25% servation for women in the local bodies. The experiment has been tremely successful and we have been requesting other State Governments also to consider this at least as a beginning. But the Report has said that the participation of women, both in the informal and in the formal processes of a democratic setup has to be increased and that, if necessary, it might be advisable to consider having a consensus among political parties to nominate at least 30 per cent women candidates in elections and even consider at some stage

as a temporary measure reservation for women in elected bodies. This is one of the suggestions, as I said, for increasing political participation and we have an open mind. We will be consulting all those involved or concerned before we make any policy statement on this recommendation.

श्री राम नरेश यादव : मेरे प्रश्न का उत्तर नहीं आया। मेरा प्रश्न यह था कि क्य मंत्री महोदय राज्य की नौकरियों में महिलाओं के ग्रारक्षण के बारे में भी विचार कर रहे हैं? ग्रगर कर रहे हैं तो कितने प्रतिशत पर विचार कर रहे हैं रो के संवाल था इसका जवाब नहीं श्राया।

SHRIMATI MARGARET ALVA: Madam, this is a question strictly asked about reservations in legislatures and political bodies. I have not said, "we are saying 'yes' or 'no' to it". I have said, on these recommendations which have been made in the Draft Plan, we have to consult everybody concerned before we can say what is possible and what is not possible.

SHRIMATI JAYANTHI NATARA-JAN: Madam, I would like to ask if the Draft Plan has taken into consideration the question of employment exchanges and whether any reservation for women has been made in the employment exchanges so that the lists forwarded by them should mandatorily contain a particular percentage reserved for women.

Secondly, has any suggestion been considered for reserving a percentage of IRDP benefits to go only to women, with particular reference to households that are headed by women being given priority?

And the last part of my question is about the health care for women. It has been coming out in the media recently that the family planning

programmes are primarily directed against women. I am using these words purposely because it is found that many young women have suffered serious health set-backs like paralysis in the family planning camps. Have any steps been taken to safeguard that these camps are properly conducted?

THE MINISTER OF HUMAN RE-DEVELOPMENT SOURCE (SHRI RAO). P. V. NARASIMHA dam, the basic answer to the quesdion is that a report has come and certain recommendations have been made on several matters. Now this would have to be considered with the examined in consultation State Governments and other Minisconcerned. tries and Departments the hon. That is the answer. Ιf Member wants to know the time frame, that has also been answered that within a few months we will be able to do all this exercise.

Now when reservation is decided upon, the question of asking the exchanges to fall in line and have their own format for enforcing the reservation would be considered. That is onsequential and all the other conquential matters will come only after the basic decisions are taken, which will be taken within a few months after consultaion.

Now, about tubectomy and vasectomy, I know for a fact that the number of tubectomies is going up while the number of vasectomies seems to be going down. In the Health Ministry, I am sure they are conscious of this question. I cannot say anything more than this that they are conscious of this and I am sure they will look into this.

कुमारी सईदा खातून: उपसभागति महोदया, मैं मती महोदय से यह जानना चाहूंगी कि संसद और राज्य विधान सभाग्रों में जो महिलाग्रों के लिए 30 परसेंट सीटों के ग्रारक्षण की बात सोची जा रही है या सरकारी नौकरियों में रिजर्वेशन की बात सोची जा राहै तो क्या उन महिलाओं को भी प्राथमिकता दी जायेगी जो विधवा हो गयी हैं या तलाकशुदा हैं? यदि हां तो ऐसी लेडीज के लिए भ्रापके यहां जितना परसेंटेज फिक्स किया जायेगा?

श्रो पी० वी० नरिसह राव: स्रभी तो महिलाओं की बात हो रही है और जब महिलाओं की बात सागे होगी और उस पर निर्णय लिया जाएगा तो फिर महिलाओं में भी और कोई विशेष सारक्षण का बात सोचनी होगी तो सोचा जाएगा ।

SHRI PUTTAPAGA RADHAKRI-SHNA: Madam, the other day, Mrs. Jayanthi Natarajan was opposed to the appointment of Judges on the basis of caste. I don't know whether she is opposed to appointments on the basis of sex also.

THE DEPUTY CHAIRMAN. Please put your question to the Minister.

SHRI PUTTAPAGA RADHAKRI-SHNA: I am going to put my Question. But first of all I want to know whether she is opposed to appointments on the basis of sex also as she was opposed to appointments on the basis of caste...(Interruptions)...

SHRIMATI JAYANTHI NATARA-JAN: Are you objecting to women?

SHRI PUTTAPAGA RADHAKRI-SHNA: No. 1 want to know whether you are opposed to appointments on the basis of sex because you were opposed to appointments on the basis of caste... (Interruptions)...

SHRIMATI MARGARET ALVA: I would like to ask the honourable Member whether he is putting the question to me or the other lady who has not yet taken over.

SHRI PUTTAPAGA RADHAKRI-SHNA: My question is whether the Government of Inida is aware of the Andhra Pradesh Government's declarion to reserve 30 per cent seats for women and what view the Government of India is taking on that and whether they are following stit.

SHRIMATI MARGARET ALVA We welcome any measures taken by anybody anywhere in the interest of women.

DR. BAPU KALDATE: Except you, except the Central Government: ... (Interruptions)...

Admissions to public School in Delbi

. *245. SHRI SURESH PACHOURI:†
DR. RATNAKAR PANDEY.

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether Government's attention has been drawn to the news item "The price of public schools' which appeared in the Patriot of the 18th April, 1988 to the effect that parents and guardians have to pay huge sums to get their children admitted in Nursery and other classes in so called public schools, which are mushrooming in the capital and other metropolitan towns;
- (b) if so, whether there is no regulation or Government control over these public schools; and
- (c) what step_S are being contemplated to curb this menace which

besides putting updue burden on the guardians of children generates black money?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) and (c) School education is primarily looked after by the State/UT governments. The powers of the Delhi Administration in this behalf are enumerated in the Delhi School Education Act, 1973. The Delhi Administration is empowered, in respect of the recognised schools to take action when provisions of the Act are violated. However, it has no regulatory power in regard to the unrecognised schools.

श्री सुरेश पचौरी: मेडम, मंत्री महोदय ने ग्रपने उत्तर में बताया है कि पब्लिक स्कूल राज्य सरकारों और यूनियन टेरिटरीज द्वारा देखे जाते हैं। बहुत देखने में यह ग्राया है कि पब्लिक स्कूलों में बड़े पैमाने पर डोनेशन्स लिए जाते हैं ग्रीर दूसरे भी चार्जेज लिए जाते हैं। इसके विपरीत वहां पर टीचर्स को पर्याप्त सेलरी ग्रीर दूसरी सुविधाएं नहीं दी जाती हैं। में यह जानना चाहता हूं कि क्या सरकार राज्य सरकारों ग्रीर यूनियन टेरिटरीज को निर्देशित करेगी कि पब्लिक स्कूलों के टीचर्स ग्रीर स्टाफ को प्रेस्काइब स्केल के तहत से लरी दी जाय ?

श्री पी० वी० नर्रासह रावः महोदया,
में माननीय सदस्य को यह बताना चाहूंगा
कि यह प्रश्न पब्लिक स्कूलों के बारे मैं नहीं
है। पब्लिक स्कूल परिभाषा के अनुसार वह
होता है जो इंडियन पब्लिक स्कूल कांफ्रेंस
मैं एक सदस्य हो। माननीय सदस्य ने जिन
स्कूलों का इसमें जिक्र किया है, उनमें
अधिकांश इसके सदस्य नहीं हैं। इसिलए
सच्चे मायनों में तो यह पब्लिक स्कूलों का
प्रश्न नहीं है। लेकिन पब्लिक स्कूल श्राम
तौर पर ग्राजकल की पारलेन्स में उसकों
कहते हैं जो या तो रिकागनाइज्ड हैं या
अनरिकागनाइज्ड हैं श्रीर जहां पर श्रंग्रेजी
माध्यम से पढ़ाई होती है। ग्रनरिकागनाइज्ड
स्कूलों को भी पब्लिक स्कूल कहने लगे हैं,

i The question was actually asked on the floor of the House by Shri Suresh Pachouri.